

(By fax/ Speed Post/ email)

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No. HC.VII-167/2014/2073/A

From: Shri R.A. Tapadar,
OSD, Gauhati High Court, Guwahati &
Joint Director (Officiating),
Judicial Academy, Assam.

To,

The Director.
LNJN National Institute of Criminology and Forensic Science,
Ministry of Home Affairs, Government of India,
Rohini, Sector-3, Outer Ring Road.
Delhi -110085.

Dated: Guwahati, the 8th April, 2015.

Sub: Nomination for Training Courses at LNJN National Institute of Criminology and Forensic Science, Delhi.

Ref: Your letter No.20/ 04/ 2015- NICFS dated 29.01.2015.

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the training courses, as per the arrangement made below:

Sl. No.	Course name	Course date	Name of the nominated Officers	Contact details
1.	Course on Examination of Security Developments and Electronic Printouts.	27 th to 29 th May, 2015.	1. Shri Chandranshu Chaturvedy, Civil Judge & Asstt. Sessions Judge, North Lakhimpur.	Mobile: 9864097915. E mail: ccvedy@gmail.com
			2. Shri P.P. Bairagi, Addl. Chief Judicial Magistrate, Dibrugarh.	Mobile: 9435319844 E mail: pijupartim@gmail.com

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Sl. No.	Course name	Course date	Name of the nominated Officers	Contact details
2.	Course on Victimology and Victim Justice.	29 th to 30 th June, 2015.	1. Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi.	Mobile: 9435387745. E mail: lohitsaikia@gmail.com
			2. Shri Nayanjyoti Sarma, Sub-Divisional Judicial Magistrate (S), Jorhat.	Mobile: 9864056489. E mail: sarma_nayan7@rediffmail.com.

This is for favour of your kind information and necessary action.

Yours faithfully,

Sd-

**O.S.D. & JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM.**

Memo No. HC.VII-167/2014/2074-2089/A dated 08.04.2015

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

4. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Lakhimpur, North Lakhimpur/ Dibrugarh/ Darrang, Mangaldoi/ Jorhat. He / She is requested to inform the nominated participants.
7. Shri Chandranshu Chaturvedy, Civil Judge & Asstt. Sessions Judge, North Lakhimpur.

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8. Shri P.P. Bairagi, Addl. Chief Judicial Magistrate, Dibrugarh.
9. Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi.
10. Shri Nayan Jyoti Sarma, Sub-Divisional Judicial Magistrate (S), Jorhat.

(THE LIST IS NOT IN ORDER OF SENIORITY)

The nominated officers are advised to visit the website <www.nicfs.nic.in> from time to time to get information about the course. Further, nominated officers must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the above mentioned website about 30 days prior to Course. It is also informed that a second list, if needed, will be hosted on website 21 days prior to course.

Hostel accommodation on single occupancy basis is provided to all officers on payment basis. Nominated officers may contact Hostel Warden, Telefax 011 – 27525083 for their Hostel enquiries.

11. The Dy. Registrar, Finance, Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam, Gauhati High Court, Guwahati.
13. **The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


08-04-15
**O.S.D. & JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM.**

M.T.
08-04-15